

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## **NOTIFICATION**

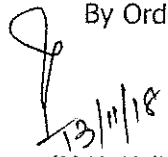
No. HC.XXXVII-29/2018/660/R. Cell

Dated Guwahati the 13<sup>th</sup> November, 2018

The Gauhati High Court has been pleased to call for judgments [3 (three) photocopied sets of 6 (six) judgments of which 3 (three) from civil side and 3 (three) from criminal side] from the following officers in connection with **regular promotion from Grade-II to Grade-I of Arunachal Pradesh Judicial Service.**

| <b>Sl No.</b> | <b>Names of Officers</b>  |
|---------------|---|
| 1.            | Shri Tageng Padoh<br>Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Ziro, Lower Subansiri.     |
| 2.            | Shri Hirendra Kashyap<br>Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Aalo, West Siang.      |
| 3.            | Shri Tage Halley<br>Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Roing, Lower Dibang Valley. |
| 4.            | Shri Komjum Tasso<br>Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Seppa, East Kameng.        |
| 5.            | Shri Tadu Tamang<br>Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Yupia, Papum Pare           |

The copies of judgments should reach the undersigned **on or before 19.11.2018 (Monday)** within office hours.

By Order,  
  
(M.K. Kalita)  
Registrar (Vigilance)-cum-  
In Charge, Recruitment Cell  
Gauhati High Court, Guwahati-1

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./ Judicial/ Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of His Lordship.
4. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, Arunachal Pradesh, for information and necessary action. He is requested to intimate the concerned officers.
5. Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
6. Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. Assistant Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
8. Administrative Officer (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
9. System Analyst for uploading the Notification in the official website of the High Court, immediately, under the caption "**Notification dated 13-11-2018 regarding calling for judgments in connection with regular promotion from Grade-II to Grade-I of Arunachal Pradesh Judicial Service**" with a scroll in the home page.
10. PS to Hon'ble Mr. Justice \_\_\_\_\_ Gauhati High Court, Guwahati for favour of His Lordship's kind information.
11. PS to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of Her Ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.

  
13/11/18  
(M.K. Kalita)

Registrar (Vigilance)-cum-  
In Charge, Recruitment Cell,  
Gauhati High Court, Guwahati-1